

State/UT	No. of Pending Bookings
Himachal Pradesh	12543
Jammu And Kashmir	31965
Jharkhand	109423
Karnataka	1034459
Kerala	1395038
Lakshadweep	611
Madhya Pradesh	335127
Maharashtra	1612128
Manipur	14745
Meghalaya	4530
Mizoram	1627
Nagaland	9631
Odisha	287591
Puducherry	22904
Punjab	465374
Rajasthan	488104
Sikkim	2222
Tamil Nadu	1605744
Telangana	440283
Tripura	66657
Uttar Pradesh	1666875
Uttarakhand	119420
West Bengal	1862139
GRAND TOTAL	14620457

Impact of fall in crude oil price on economy

1092. SHRIMATI NAZNIN FARUQUE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the fluctuation in the price of the crude oil in international market will bear direct effect on the economy or GDP of the country;

(b) if so, the details thereof; and

(c) whether it is possible to make a sustainable growth inspite of being dependent on import of petroleum products, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Since the country is dependent on import of crude oil to meet nearly 75% of its crude requirement, fluctuation in crude oil prices have significant impact on the import bill and current account balance. The recent decline in crude oil prices have helped to reduced pressure on inflation and import bill, thereby increasing the real value of GDP and facilitate its sustainable growth.

Revenue generated by oil PSUs

1093. DR.V. MAITREYAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the year-wise and PSU-wise revenue generated by IOC, BPCL, HPCL etc., through the sale of petrol, diesel and LPG in India and abroad in last three years;

(b) whether Government has any plans to merge the oil companies to make them more profitable;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the reasons for the Central Government to allow the oil PSUs to fix the prices of petrol, diesel, LPG and other petroleum products?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The information is given in the Statement.

(b) and (c) At present there is no proposal before the Government to merge the Public Sector Oil Marketing Companies (*viz.* IOCL, BPCL and HPCL).

(d) The prices of petrol and diesel have been decontrolled with effect from 26.6.2010 and 19.10.2014 respectively to increase competition and ensure better service to customers. Public Sector Oil Marketing Companies (OMCs) take appropriate decision with respect to pricing of all deregulated products. The Government continues to modulate the prices of PDS kerosene and Subsidized Domestic LPG and their basic prices have not been increased since 25.6.2011 resulting in under recovery to OMCs.